

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4918
ANSWERED ON:07.05.2012
CLEARANCE TO RENUKA DAM PROJECT
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Renuka Dam Project in Himachal Pradesh is still awaiting environmental and forests clearance;
- (b) if so, the present status and the reasons for delay in giving final clearance to the project; and
- (c) the time by which the final decision is likely to be taken in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c) The Renuka Dam project has been granted environment clearance. The Forest clearance to the project had been declined in August 2010. However, the State Government of Himachal Pradesh had requested for reconsideration of the proposal. The proposal was considered by the Forest Advisory Committee (FAC) in its meeting held on 20-21 April 2012. The FAC observed that certain land classified as 'Jungle Jhadi' and proposed to be used for the Renuka Dam project had not been included in the proposal and the compliance to the provisions of the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 was also not in accordance with the guidelines issued by the Ministry of Environment and Forests. In view of this, the State Government has been requested to submit the revised proposal.